

Securities Appellate Tribunal  
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer  
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :06/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE-MENTION0507-AT11A.M.**

**46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-11.05AM**

1	SEBI Appeal	784/2021	ARUNA PAREKH Vs. SEBI	DILIPKUMAR	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0001429/2021					
2	Misc. Application	6/2022	PRAVEEN HASTIMAL SHAH APPLICATION Vs. SEBI	KUMAR - STAY	Dinesh Prakash Guchiya, Advocate
(Main Matter Number :SEBI Appeal/0000028/2022)					
	SEBI Appeal	28/2022	PRAVEEN HASTIMAL SHAH Vs. SEBI	KUMAR	Dinesh Prakash Guchiya, Advocate
Sub Matter(Disposed) : Misc. Application/0000005/2022					
Sub Matter(Disposed) : Misc. Application/0000072/2022					
Sub Matter : Misc. Application/0000006/2022					
	SEBI Appeal	29/2022	PRAVEEN HASTIMAL SHAH Vs. SEBI	KUMAR	Dinesh Prakash Guchiya, Advocate
Sub Matter(Disposed) : Misc. Application/0000051/2022					
Sub Matter(Disposed) : Misc. Application/0000078/2022					
Sub Matter(Disposed) : Misc. Application/0000241/2022					

**867-ADMISSION-COURTCODE-ACROPETALAO-11.07 AM**

3	SEBI Appeal	353/2022	SHOBHA ACHARYA Vs. SEBI	SUDHAKAR	Hetal Joshi Advocate
Sub Matter : Misc. Application/0000630/2022					
Sub Matter : Misc. Application/0000631/2022					
Sub Matter : Misc. Application/0000632/2022					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	630/2022	SHOBHA SUDHAKAR ACHARYA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000353/2022)	Hetal Joshi Advocate
	Misc. Application	631/2022	SHOBHA SUDHAKAR ACHARYA-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000353/2022)	Hetal Joshi Advocate
	Misc. Application	632/2022	SHOBHA SUDHAKAR ACHARYA-SEEKING DIRECTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000353/2022)	Hetal Joshi Advocate

**868-ADMISSION-COURTCODE-GLOBALWTM-11.09 AM**

4	SEBI Appeal	354/2022	ANUPAM D DIGHE Vs. SEBI AND ORS.	Hamza Lakhani Associate
5	SEBI Appeal	355/2022	MR. MANOJ MITTAL Vs. SEBI	G.N. Aggarwal and Co.
6	SEBI Appeal	356/2022	VIJAY N BHATT Vs. SEBI	G.N. Aggarwal and Co.
7	SEBI Appeal	357/2022	JITENDRA M TOLIA Vs. SEBI	G.N. Aggarwal and Co.

**857-RAHEARING-COURTCODE-RAHEARINGASHOK-AT11.11A.M.**

8	Review Application	10/2022	Ashok Kumar Vs. SEBI (Main Matter Number :SEBI Appeal/0000016/2021)	APPELLANT IN PERSON
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>859-RAHEARING-COURTCODE-RAHEARINGMAN-AT11.12A.M.</u></b>				
9	Review Application	13/2022	Man Industries India Limited Vs. SEBI	Harsh A. Kesharia Advocate
(Main Matter Number :SEBI Appeal/0000095/2020)				
<b><u>258-ADM-DISPOSAL-COURTCODE-MVLCIS-11.14 AM</u></b>				
10	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
Sub Matter :		Misc. Application/0000343/2021		
Sub Matter :		Misc. Application/0000067/2021		
Sub Matter :		Misc. Application/0000073/2021		
Sub Matter :		Misc. Application/0000230/2015		
Sub Matter :		Misc. Application/0000081/2021		
	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000045/2020		
Sub Matter :		Misc. Application/0000333/2015		
18	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				
	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000021/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2021)	
	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Sub Matter :	Misc. Application/0000581/2020		
	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Sub Matter :	Misc. Application/0000582/2020		
1	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	81/2021	Kalpna Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr. (Main Matter Number :SEBI Appeal/0000157/2015)	Adv. Akash Menon and Sukanya Banerjee
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>285-DISPOSAL-COURTCODE-BUYBACKEQUITYSHARES-11.16AM</u></b>				
11	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000381/2019		
Sub Matter :		Caveat Application/0000001/2019		
	Caveat Application	1/2019	JYOTI H.. MEHTA AND OTHERS Vs. APOLLO TYRES VS SEBI	
(Main Matter Number :SEBI Appeal/0000023/2019)				
	Misc. Application	381/2019	ASHWIN S. MEHTA- INTERVENER Vs. APOLLO TYRES LTD. VS SEBI	ASHWIN S. MEHTA, ADVOCATE  ELP
(Main Matter Number :SEBI Appeal/0000023/2019)				
<b><u>199-ADMISSIONDISPOSAL-PLEDGESHARES-AT-11.18 AM</u></b>				
12	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
13	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors
	SEBI Appeal	112/2020 ( /0000 )	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate  Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co  LAW POINT-R-1VisheshR-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Mangaldas Advocates Amarchand and Co

(Main Matter Number :SEBI Appeal/0000112/2020)

**226-DISPOSAL-CODE--SANRAAGDR-AT-11.20 AM**

14	SEBI Appeal	43/2020	Sukumar Subramanian Vs. SEBI	Corporate Attorneys
	Sub Matter :	Misc. Application/0000202/2021		
	SEBI Appeal	51/2020	Rajagopal K Vs. SEBI	Joby Mathew and Associates Joby Mathew and Associates
	Sub Matter :	Misc. Application/0001133/2021		
	SEBI Appeal	89/2020	A Venkatramani Vs. SEBI	Joby Mathew and Associates
	Misc. Application	202/2021	SUKUMAR SUBRAMANIAN Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000043/2020)			
	Misc. Application	1133/2021	RAJGOPAL K.-Urgency Vs. SEBI	JOBY MATHEW AND ASSOCIATES
	(Main Matter Number :SEBI Appeal/0000051/2020)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>860-ADMISSION-COURTCODE-SANRAAGDR-AT11.20</u></b>				
15	Misc. Application	612/2022	Uma Karthikeyan-COD Vs. SEBI	Rushin S. Kapadia Advocate
(Main Matter Number :SEBI Appeal/0000336/2022)				
	SEBI Appeal	336/2022	Uma Karthikeyan Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter :		Misc. Application/0000612/2022		
	SEBI Appeal	337/2022	Uma Karthikeyan Vs. SEBI	Rushin S. Kapadia Advocate
<b><u>495-DISP-COURTCODE-APPLICATIONREJECTION-AT-11.22AM</u></b>				
16	IRDA-MISCAPPLICATION	10/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED-Delay Vs. IRDA	Aagam Doshi and Co
(Main Matter Number :IRDA Appeal/0000008/2021)				
	IRDA Appeal	8/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED Vs. IRDA	Aagam Doshi and Co
Sub Matter :		IRDA-MISAPPLICATION/0000010/2021		
<b><u>280-ADMDISPOSAL-COURTCODE-SCRACIRCULARS-11.24A.M.</u></b>				
17	SEBI Appeal	92/2021	ASIT C MEHTA INTERMEDIATES PVT. LTD. Vs. SEBI	Mr.Pankaj
	Misc. Application	227/2021	ASIT C. MEHTA INTERMEDIATES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000317/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
17	SEBI Appeal	317/2021	ASIT C MEHTA INTERMEDIATES LTD. Vs. SEBI	Visesha Law Services
Sub Matter :		Misc. Application/0000227/2021		

**361-ADM-DISP-COURTCODE-MARESTORATION-AT 11.26AM**

18	SEBI Appeal	322/2021 ( /0000 )	Master Capital Services Limited Vs. SEBI	Mr. Sachin Mittal, Advocate ELP
Sub Matter(Disposed) :		Misc. Application/0001401/2021		

**381-ADMDISPOSAL-COURTCODE-WTMDISGORGMET-11.28AM**

19	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter :		Misc. Application/0000778/2021		

**526-ADM-COURTCODE-TIJARIASYNCHRONIZED-AT-11.30AM**

20	SEBI Appeal	586/2021	Grishma Securities Ltd. and Ors. Vs. SEBI	Visesha Law Services
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**611-ADMDISP--COURTCODE-PYRAMIDCA-AT-11.32 AM**

21	SEBI Appeal	731/2021	R. MUGUNTHAN Vs. SEBI	ADV. DISH JAIN
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>681-DISPOSAL-COURTCODE-COMPLAINT-AT 11.34AM</u></b>				
22	SEBI Appeal	30/2022 ( /0000 )	MEHTA EQUITIES LTD. Vs. SEBI AND ORS.	M/s. Kookada and Associates Advocate for Appellant
<b><u>717-DISPOSAL-COURTCODE-LODRREGULATION-11.36 AM</u></b>				
23	SEBI Appeal	90/2022	A. S. GIRIDHAR Vs. SEBI	Mr. Anandapadmanabhan Unnikrishnan, Advocate
Sub Matter(Disposed) : Misc. Application/0000182/2022				
Sub Matter(Disposed) : Misc. Application/0000183/2022				
Sub Matter : Misc. Application/0000353/2022				
	SEBI Appeal	114/2022	JAFFER SADIQ AMEER Vs. SEBI	Advocate Anandapadmanabhan Unnikrishnan
Sub Matter(Disposed) : Misc. Application/0000211/2022				
Sub Matter(Disposed) : Misc. Application/0000212/2022				
Sub Matter : Misc. Application/0000573/2022				
	Misc. Application	353/2022	SEBI Vs. A.S. Giridhar	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000090/2022)				
	Misc. Application	573/2022	SEBI-DELAY IN REPLY Vs. Jaffer Sadiq Ameer	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000114/2022)				